

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3316/2014**

This the 26<sup>th</sup> day of October, 2018

**Hon'ble Ms. Aradhana Johri, Member (A)**

Sundeep,  
Aged about 42 years,  
Working as Drugs Inspector,  
S/o. Sh. Bal Krishna Jivnapurkar,  
R/o. C-2C/2/239B, Janak Puri,  
New Delhi – 58. ....Applicant

(None)

Versus

Govt. of NCT of Delhi & Anr.

1. The Chief Secretary,  
Govt. of NCT of Delhi,  
New Secretariat, IP Estate,  
New Delhi.
2. The Drugs Controller,  
Drugs Controller Department,  
Govt. of NCT of Delhi,  
New Secretariate, IP Estate,  
New Delhi. ...Respondents

(By Advocate : Mr. Pradeep Singh Tomar for Ms. Sangita Rai)

**O R D E R (O R A L)**

None present from the side of the applicant. Mr. Pradeep Singh Tomar, learned proxy counsel for respondents is present.

2. There has been none for applicant on 20.04.2018, 01.06.2018, 02.08.2018 and 28.09.2018. The case is dismissed for default.

(Aradhana Johri)  
Member (A)

/Mbt/